Monthly Workdone Statement Showing Opening Balance, Institution, Disposal and Pendency of Civil cases for the Month of _____
In the Court of _____ Udhampur

Present:- _____

S.No.	Nature of Case	Opening balance at the beginning of the month	Institution/ received by transfer	Disposal of cases during the month			Total disposal	Closing Balance	No. of witness recorded	Document registered	Units Obtained	Remarks if any
				Contested	Un-Contested	Otherwise viz Dismissed in default/Compromise/Transfer/In Ex-parte						
1.	Regular Suits											
2.	Arbitration											
3.	Civil Appeal											
4.	HM Act											
5.	Civil Misc.											
6.	L.Acq Act											
7.	Execution											
8.	Succession											
9.	Probate											
10.	Guardian & Wards Act											
11.	MACT Cases											
12.	MACT Exec											
13.	Consumer Cases											
14	MACT Misc											
Total												

Monthly Workdone Statement showing Age wise Breakup of Pending Civil Cases for the Month of _____
In the Court of _____ Udhampur.
Present:-_____

S.No.	Nature of Case	AGEWISE BREAKUP OF CASES PENDING AT THE END OF THE MONTH									Total Pendency of cases at the end of Month
		Upto 1 Year	More than 1 and less than 2 years	More than 2 and less than3 years	More than 3 and less than 5 years	More than 5 and less than 7 years	More than 7 and less than 10 years	More than 10 and less than 15 years	More than 15 and less tha n 20 years	20 years & Above	
1.	Regular Suits										
2.	Arbitration										
3.	Civil Appeal										
4.	HM Act										
5.	Civil Misc.										
6.	L. Acq Act										
7.	Execution										
8.	Succession										
9.	Probate										
10.	Guardian & Wards Act										
11.	MACT Cases										
12.	MACT Exec										
13.	Consumer Cases										
14	MACT Misc										
Total											